

Contested commercial cases disposed during the month of July-2023

| Sr. No. | Court                                                                          | District | Case No.            | Petitioner Name VS Respondent Name                         | Advocate                             | Date of Registration | Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No) | Date of Decision | Days for disposal | Nature of Disposal (Contested / Settled) | Date of execution of decree | Number of days for execution of decree from date | Act Section                                             |
|---------|--------------------------------------------------------------------------------|----------|---------------------|------------------------------------------------------------|--------------------------------------|----------------------|------------------------------------------------------------------------------------------------------|------------------|-------------------|------------------------------------------|-----------------------------|--------------------------------------------------|---------------------------------------------------------|
| 1       | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01               | CENTRAL  | CS COMM-1899/19     | ASK AUTOMOTIVE LTD. VS. BANSAL AUTO                        | MEGHNA TYAGI AND VARUN SIKKA         | 16.11.2018           | Yes                                                                                                  | 06.07.2023       | 1693              | CONTESTED                                | -----                       | -----                                            | Suit for Recovery                                       |
|         |                                                                                |          | OMP COMM-60/2022    | PRADYUMAN KUMAR JAIN VS. AAKASH EDUCATIONAL SERVICES LTD.  | ANIL KUMAR SHARMA AND BHASKAR SHUKLA | 05.05.2022           | No                                                                                                   | 10.07.2023       | 431               | CONTESTED                                | ---                         | ---                                              | Petition U/s 34 of Arbitration & Conciliation Act, 1996 |
|         |                                                                                |          | CS COMM-1525/2022   | RAVINDER KUMAR WADHWAS VS. MUNICIPAL CORPORATION OF DELHI  | S.K. SINGH AND SANJEET MALIK         | 07.06.2022           | No                                                                                                   | 12.07.2023       | 400               | CONTESTED                                | -----                       | -----                                            | Suit for Recovery                                       |
|         |                                                                                |          | CS COMM-2720/21     | ICICI BANK VS. DESHRAJ                                     | MANISH DEWAN AND NIKHILESH KR        | 05.08.2021           | No                                                                                                   | 14.07.2023       | 708               | CONTESTED                                | -----                       | -----                                            | Suit for Recovery                                       |
|         |                                                                                |          | OMP COMM-93/21      | SHARIFUDDIN PATEL VS. BOMBAY MERCANTILE COOPERATIVE BANK   | M.M. BEG AND MD. DANISH              | 03.12.2021           | No                                                                                                   | 17.07.2023       | 591               | CONTESTED                                | ---                         | ---                                              | Petition U/s 34 of Arbitration & Conciliation Act, 1996 |
|         |                                                                                |          | OMP COMM-134/22     | SUMIT BHAREE VS. MAHINDRA BANK                             | HIMANSHU SHARMA AND AYUSH GARG       | 05.09.2022           | No                                                                                                   | 20.07.2023       | 318               | CONTESTED                                | ---                         | ---                                              | Petition U/s 34 of Arbitration & Conciliation Act, 1996 |
|         |                                                                                |          | CS COMM-1177/22     | SUKESH KUMAR CHAUHAN VS. SOUTH DELHI MUNICIPAL CORPORATION | S.K. SINGH AND SANJEET MALIK         | 29.04.2022           | Yes                                                                                                  | 20.07.2023       | 447               | CONTESTED                                | -----                       | -----                                            | Suit for Recovery                                       |
|         |                                                                                |          | CS COMM-635/21      | SHUBHAM PAPERS VS. J.N. CARDS                              | RAJENDRA VATS AND VASU GOYAL         | 19.02.2021           | Yes                                                                                                  | 25.07.2023       | 886               | CONTESTED                                | ---                         | ---                                              | Suit for Recovery                                       |
| 2       | DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02                           | CENTRAL  | NIL                 |                                                            |                                      |                      |                                                                                                      |                  |                   |                                          |                             |                                                  |                                                         |
| 3       | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | CENTRAL  | CS(COMM) 1967/2022  | VIKAS VERMA V/S MUNICIPAL CORPORATION OF DELHI             | SH. SATYENDRA KUMAR SHINGH           | 08.08.2022           | NO                                                                                                   | 04.07.2022       | 330               | CONTESTED                                | NIL                         | NIL                                              | SUIT FOR RECOVERY                                       |
|         |                                                                                |          | CS(COMM) 5217/2021  | HARSH CLEAN DHAN PVT. LTD. V/S OMKAR AGENCY & ORS.         | SH. KAPIL KHER                       | 10.12.2021           | NO                                                                                                   | 06.07.2023       | 573               | CONTESTED                                | NIL                         | NIL                                              | SUIT FOR RECOVERY                                       |
|         |                                                                                |          | CS(COMM) 746/2021   | O P SONS RADERS PVT. LTD. V/S AKHIL GUPTA                  | MS. RAMA SHARMA                      | 03.03.2021           | NO                                                                                                   | 20.07.2023       | 869               | CONTESTED                                | NIL                         | NIL                                              | SUIT FOR RECOVERY                                       |
|         |                                                                                |          | CS(COMM) 2403/2022  | SUNIL BANSAL V/S MUNICIPAL CORPORATION OF DELHI            | SH. SATYENDRA KUMAR SHINGH           | 29.10.2022           | NO                                                                                                   | 21.07.2023       | 265               | CONTESTED                                | NIL                         | NIL                                              | SUIT FOR RECOVERY                                       |
| 4       | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04              | CENTRAL  | CS (COMM)/1224/2022 | NAGPAL FABRICS PVT LTD .                                   | SH. RAJIV MEHRA                      | 10-05-2022           | YES                                                                                                  | 11-07-2023       | 11-07-2023        | CONTESTED                                | NIL                         | NIL                                              | RECOVERY OF MONEY                                       |

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|---------|------------------------------------------------------------------|----------|---------------------|----------------------------------------------------------------|------------------------|-------------------|------------------------------------------------------------------------------------------------------|----------------------|-------------------|---------------------------------------|-------------------------------|-------------------------------------------|-------------------------------------|
|         |                                                                  |          | CS (COMM)/861/2022  | RAJESH KUMAR SHARMA .....                                      | SH. NARENDER CHAUHAN   | 10-03-2022        | YES                                                                                                  | 19-07-2023           | 19-07-2023        | CONTESTED                             | NIL                           | NIL                                       | RECOVERY OF MONEY                   |
|         |                                                                  |          | OMP (COMM.)/83/2023 | PUJA SILK AND SAREES .....                                     | MASOOD HUSSAIN         | 24-05-2023        | NO                                                                                                   | 27-07-2023           | 27-07-2023        | CONTESTED                             | NIL                           | NIL                                       | OBJECTION U/S 34 OF ARBITRATION ACT |
| 5       | SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05       | CENTRAL  | NIL                 |                                                                |                        |                   |                                                                                                      |                      |                   |                                       |                               |                                           |                                     |
| 6       | SH. SANJAY KUMAR AGGARWAL DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL | CENTRAL  | CS(COMM)2645/2019   | WELDMART INTERNATIONAL CRUXWELD INDUSTRIAL EQUIPMENTS PVT LTD. | VARUN KHERA            | 14.11.2019        | NIL                                                                                                  | 10.07.2023           | 1332              | CONTESTED                             | NIL                           | NIL                                       | SUIT FOR RECOVERY                   |
| 7       | MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07           | CENTRAL  | 4975/2021           | RADHA KASERA VS CHOTE LAL                                      | PARMOD SINGHAL KUMAR   | 26.11.2021        | NO                                                                                                   | 03-07-2023           | 1382              | CONTESTED                             | 03-07-2023                    | NA                                        | NA                                  |
|         |                                                                  |          | 47/2022             | SANJEEV VS CGHS                                                | MAHESH CHAND           | 07.09.2022        | NO                                                                                                   | 08-07-2023           | 300               | CONTESTED                             | 08-07-2023                    | NA                                        | NA                                  |
|         |                                                                  |          | 934/2022            | CGHS VS SANJEEV                                                | NEERAJ KUMAR           | 23.03.2022        | NO                                                                                                   | 08-07-2023           | 403               | CONTESTED                             | 08-07-2023                    | NA                                        | NA                                  |
|         |                                                                  |          | 901/2022            | AJIT NIRWAN VS NDMC                                            | SATENDRA KUMAR SINGH   | 15.03.2022        | NO                                                                                                   | 25-07-2023           | 422               | CONTESTED                             | 25-07-2023                    | NA                                        | NA                                  |
|         |                                                                  |          | 1034/2021           | CHAKSHU MEHTA VS VELLORE JAVEED                                | RISABH GUPTA           | 25.07.2021        | NO                                                                                                   | 25-07-2023           | 760               | CONTESTED                             | 25-07-2023                    | NA                                        | NA                                  |
| 8       | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08              | Central  | NIL                 |                                                                |                        |                   |                                                                                                      |                      |                   |                                       |                               |                                           |                                     |
| 9       | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09             | Central  | NIL                 |                                                                |                        |                   |                                                                                                      |                      |                   |                                       |                               |                                           |                                     |
| 10      | SH. DINESH BHATT, DISTRICT JUDGE, COMMERCIAL COURT-01            | West     | CS (COMM)/564/2021  | Canara Bank Vs MR ANIL MISHRA                                  | AMAR NATH TIWARI(P),   | 18-11-2021        | no                                                                                                   | 03-07-2023           | 592               | Contested                             | Nil                           | Nil                                       | Recovery of Money--6                |
|         |                                                                  |          | CS (COMM)/596/2019  | STATE BANK OF INDIA Vs MR KINNI SINGH                          | RANJAY KUMAR SINHA(P), | 17-12-2019        | no                                                                                                   | 08-07-2023           | 1299              | Contested                             | Nil                           | Nil                                       | Recovery of Money--6                |
|         |                                                                  |          | CS (COMM)/82/2019   | STATE BANK OF INDIA Vs MANISH DUTT BHARDWAJ                    | SHALINI UPADHAYAY(P),  | 03-12-2018        | no                                                                                                   | 12-07-2023           | 1682              | Contested                             | Nil                           | Nil                                       | Recovery of Money--6                |
|         |                                                                  |          | CS (COMM)/88/2022   | PUNJAB NATIONAL BANK Vs NARENDER MOHAN                         | SAURAV BHASIN(P),      | 02-02-2022        | no                                                                                                   | 17-07-2023           | 530               | Contested                             | Nil                           | Nil                                       | Recovery of Money--6                |

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|         |                                                            |           | CS (COMM)/387/2021    | PAWAN AGGARWAL PROP M/S SHIV SHAKTI ENTERPRISES Vs SANDEEP DAHIYA PROPRIETOR OF M/S SHRI MAHALUXMI CONSTRUCTION CO | SUNIL GAUTAM(P),      | 09-09-2021        | no                                                                                                   | 18-07-2023           | 677               | Contested                             | Nil                         | Nil                                          | Recovery of Money--6              |
|         |                                                            |           | OMP (COMM)/40/2021    | DEEN DAYAL UPADHYAAY HOSPITAL Vs JAI DEEP SINGH PROP OF M/S SECURITY SOLUTION AND MANPOWER SERVICES                | AJAY KUMAR MISHRA(P), | 23-11-2021        | no                                                                                                   | 19-07-2023           | 603               | Contested                             | Nil                         | Nil                                          | Recovery of Money--6              |
|         |                                                            |           | OMP (COMM)/43/2022    | GOVT NCT OF DELHI Vs SHRI ASHOK KUMAR GOEL                                                                         | GOVT NCT OF DELHI(P), | 13-10-2022        | no                                                                                                   | 21-07-2023           | 281               | Contested                             | Nil                         | Nil                                          | Recovery of Money--6              |
|         |                                                            |           | CS (COMM)/595/2019    | AKD POLYMERS PRIVATE LTD Vs TVL ENGINEERS PRIVATE LTD                                                              | SANDEEP BANGA(P),     | 17-12-2019        | no                                                                                                   | 27-07-2023           | 1318              | Contested                             | Nil                         | Nil                                          | Recovery of Money--6              |
|         |                                                            |           | Counter Claim/3/2022  | AKD POLYMERS P LTD Vs TVL ENGINEERS P LTD                                                                          | RASHI BANSAL(P),      | 28-01-2022        | no                                                                                                   | 27-07-2023           | 545               | Contested                             | Nil                         | Nil                                          | Recovery of Money--6              |
|         |                                                            |           | OMP (COMM)/8/2019     | DELHI MILK SCHEME (UNION OF INDIA) Vs SULABH SEWA NIKETAN                                                          | JASMEET KAUR(P),      | 15-04-2019        | no                                                                                                   | 27-07-2023           | 1564              | Contested                             | Nil                         | Nil                                          | Recovery of Money--6              |
|         |                                                            |           | OMP (COMM)/9/2019     | DELHI MILK SCHEME (UNION OF INDIA ) Vs SHIV GRAM UDYOG SANSTHAN                                                    | JASMEET KAUR(P),      | 15-04-2019        | no                                                                                                   | 27-07-2023           | 1564              | Contested                             | Nil                         | Nil                                          | Recovery of Money--6              |
| 11      | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02  | West      | OMP COMM 38/2021      | V. G AGRICULTURE VS POOJA MEHTA                                                                                    | NAGINDER BENIPAL      | 23.11.2021        | NO                                                                                                   | 04-07-2023           | 607 days          | contested                             | NIL                         | NIL                                          | U/s 34 Arbitration Act            |
|         |                                                            |           | OMP COMM 39/2021      | V. G AGRICULTURE VS VISHAL MEHTA                                                                                   | NAGINDER BENIPAL      | 23.11.2021        | NO                                                                                                   | 04-07-2023           | 607 days          | contested                             | NIL                         | NIL                                          | U/s 34 Arbitration Act            |
|         |                                                            |           | CS COMM 62/2021       | SHAHID KHAN VS ASHAD RAJA                                                                                          | ZAINUL ABIDDEN        | 22.01.2021        | NO                                                                                                   | 07-07-2023           | 885 days          | contested                             | NIL                         | NIL                                          | Recovery of money/commercial suit |
| 12      | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03  | West      | NIL                   |                                                                                                                    |                       |                   |                                                                                                      |                      |                   |                                       |                             |                                              |                                   |
| 13      | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01      | NEW DELHI | NIL                   |                                                                                                                    |                       |                   |                                                                                                      |                      |                   |                                       |                             |                                              |                                   |
| 14      | SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02 |           | CS (COMM.) 257 / 2021 | M/S. LIBAS IMPEX VS. M/S. SAI BABA OVERSEAS AND ANR.                                                               | MR. SANDEEP SHARMA    | 28.07.2021        | NO                                                                                                   | 05.07.2023           | 708               | DECREED                               | NA                          | NA                                           | SUIT RECOVERY FOR                 |
|         |                                                            |           | CS (COMM.) 581 / 2021 | INDIAN OVERSEAS BANK VS. DHARAM PAL                                                                                | MR. GYANENDRA AGARWAL | 08.12.2021        | NO                                                                                                   | 11.07.2023           | 581               | DECREED                               | NA                          | NA                                           | SUIT RECOVERY FOR                 |
|         |                                                            |           | CS (COMM.) 648 / 2021 | CANARA BANK VS. FIDELITY INFRASTRUCTURE AND TECHNOLOGY PVT. LTD.                                                   | MR. YUDHISHTER SHARMA | 21.12.2021        | NO                                                                                                   | 19.07.2023           | 576               | REJECTED                              | NA                          | NA                                           | SUIT RECOVERY FOR                 |

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| 20      | SH. LAL SINGH, DISTRICT JUDGE    | SOUTH-EAST | NIL                  |                                                                      |                        |                   |                                                                                         |                      |                   |                                       |                             |                                               |                |
| 21      | MS. NEELAM SINGH, DISSTRIC JUDGE | SOUTH-EAST | NIL                  |                                                                      |                        |                   |                                                                                         |                      |                   |                                       |                             |                                               |                |
| 22      | SH. AJAY KUMAR JAIN              | SOUTH-EAST | CS DJ/1171/2018      | M/S EXPLOREAN WORLD Vs M/S HAICHENG VIVO MOBILE (INDIA) PVT LTD      | DEBLINA DEY            | 10/08/18          | YES                                                                                     | 18/07/23             | 1803              | CONTESTED                             | -                           | -                                             | -              |
|         |                                  |            | CS (COMM)/222/2019   | STATE BANK OF INDIA Vs SRIPAL                                        | VIJAY PRAKASH          | 05/08/19          | YES                                                                                     | 19/07/23             | 1444              | CONTESTED                             | -                           | -                                             | -              |
|         |                                  |            | CS (COMM)/18/2021    | AKSHAT GUPTA Vs PRAMOD KUMAR                                         | Jayant Mudgal          | 07/01/21          | YES                                                                                     | 19/07/23             | 923               | CONTESTED                             | -                           | -                                             | -              |
|         |                                  |            | CS DJ/187/2021       | SANJAY KALRA Vs M/S MORGAN SIGNATURE TOWERS PVT. LTD.                | ABHEY NASRULA          | 23/09/15          | YES                                                                                     | 26/07/23             | 2863              | CONTESTED                             | -                           | -                                             | -              |
|         |                                  |            | CS (COMM)/98/2022    | PRAMOD TANWAR Vs AKSHAT GUPTA                                        | AWANISH SRIVASTAVA     | 16/11/21          | YES                                                                                     | 19/07/23             | 610               | CONTESTED                             | -                           | -                                             | -              |
| 23      | MS. ANU GROVER BALIGA            | SOUTH-EAST | NIL                  |                                                                      |                        |                   |                                                                                         |                      |                   |                                       |                             |                                               |                |
| 24      | SH. BHUPESH KUMAR                | SOUTH-EAST | NIL                  |                                                                      |                        |                   |                                                                                         |                      |                   |                                       |                             |                                               |                |
| 25      | MS NIRJA BHATIA                  | SOUTH-EAST | NIL                  |                                                                      |                        |                   |                                                                                         |                      |                   |                                       |                             |                                               |                |
| 26      | SH. RAJESH KUMAR SINGH           | SOUTH-EAST | OMP(COMM)28/2022     | M/S OM ENTERPRISES PAWAN KUMAR CHHABRA                               | SH. SAMEER BHATNAGAR   | 13.07.2022        | --                                                                                      | 18.07.2023           | 370               | CONTESTED                             | --                          | --                                            | U/S 34         |
|         |                                  |            | OMP(COMM)29/2022     | M/S OM ENTERPRISES PAWAN KUMAR CHHABRA                               | SH. SAMEER BHATNAGAR   | 13.07.2022        | --                                                                                      | 18.07.2023           | 370               | CONTESTED                             | --                          | --                                            | U/S 34         |
|         |                                  |            | OMP(COMM)34/2022     | TELECOMMUNICATION CONSULTANTS INDIA LTD. VS B.R. SUKALE CONSTRUCTION | SH. ABHINASH SAGGARWAL | 15.07.2023        | --                                                                                      | 22.07.2023           | 372               | CONTESTED                             | --                          | --                                            | U/S 34         |
| 27      | SH. SANJAY SHARMA-I              | EAST       | CS COMM.NO. 171/2020 | ELA CHAHAR NAUHWAR VS KAPIL NAUHWAR                                  | MUKESH RANA            | 15-09-2020        | NO                                                                                      | 15-07-2023           | 1155              | CONTESTED                             | NIL                         | NIL                                           | TRADE MARK     |
|         |                                  |            | CS COMM.NO.190/2021  | MOHD. TASLEEM VS. SADIQ SIDDIQUI                                     | AKASH ASIWAL           | 26-10-2021        | NO                                                                                      | 22-07-2023           | 632               | CONTESTED                             | NIL                         | NIL                                           | RECOVERY       |

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| 31      | MS. SUKHVINDER KAUR   |          | NIL                |                                                                                           |                           |                   |                                                                                         |                      |                   |                                     |                             |                                                  |                                                                        |
| 32      | SH. SURENDER S. RATHI |          | CS (COMM)/99/2023  | ASHOK BAHAL Vs MUNICIPAL CORPORATION OF DELHI                                             | SATYENDRA KUMAR SINGH(P), | 25-02-2023        |                                                                                         | 22-07-2023           | 147               | DECREED                             |                             |                                                  | Civil Procedure Code 1908-- COMMERCIAL,ACT                             |
|         |                       |          | CS (COMM)/94/2023  | SHIVA ENGINEERING WORKS Vs KUNAN INDUSTRIES PVT LTD                                       | DEEPAK YADAV(P),          | 23-02-2023        |                                                                                         | 25-07-2023           | 152               | DECREED                             |                             |                                                  | Recovery of Money-- COMMERCIAL,SUIT                                    |
|         |                       |          | CS (COMM)/636/2022 | SUMAN FABRICS Vs KRISHNAN ELECTRONICS                                                     | KUMAR VIKRAM(P),          | 15-11-2022        |                                                                                         | 10-07-2023           | 237               | DECREED                             |                             |                                                  |                                                                        |
|         |                       |          | CS (COMM)/30/2023  | M/S SR INDIA VOYAGES PVT LTD Vs SHRI RAHUL JAIN                                           | NITIN PRAKASH(P),         | 18-01-2023        |                                                                                         | 28-07-2023           | 191               | DECREED                             |                             |                                                  | Recovery of Money-- COMMERCIAL,SUIT                                    |
|         |                       |          | OMP (COMM)/11/2023 | GAURAV SHARMA Vs M/S SARVAGUN AUSHDHI PVT LTD THROUGH ITS DIRECTOR AND EXECUTIVE DIRECTOR | MANISH KUMAR VAID(P),     | 12-04-2023        |                                                                                         | 21-07-2023           | 100               | ALLOWED                             |                             |                                                  | Arbitration & Conciliation Act, 1996-- OBJECTION,PETITION,UNDER,SECTIO |
|         |                       |          | OMP (COMM)/15/2023 | RCC INFRAVENTURES LTD AND ORS Vs KOTAK MAHINDRA BANK LTD                                  | PURNIMA JAIN(P),          | 16-05-2023        |                                                                                         | 24-07-2023           | 69                | DISMISSED                           |                             |                                                  | Arbitration & Conciliation Act, 1996--34                               |
|         |                       |          | OMP (COMM)/16/2023 | RCC INFRAVENTURES LTD AND ORS Vs KOTAK MAHINDRA BANK LTD                                  | PURNIMA JAIN(P),          | 16-05-2023        |                                                                                         | 24-07-2023           | 69                | DISMISSED                           |                             |                                                  | Arbitration & Conciliation Act, 1996--34                               |
|         |                       |          | OMP (COMM)/17/2023 | RCC INFRAVENTURES LTD Vs KOTAK MAHINDRA BANK LTD                                          | PURNIMA JAIN(P),          | 16-05-2023        |                                                                                         | 24-07-2023           | 69                | DISMISSED                           |                             |                                                  | Arbitration & Conciliation Act, 1996--34                               |
|         |                       |          | OMP (COMM)/3/2023  | RCC INFRAVENTURES LTD Vs KOTAK MAHENDRA BANK LTD                                          | PURNIMA JAIN(P),          | 05-01-2023        |                                                                                         | 07-07-2023           | 183               | DISMISSED                           |                             |                                                  | Arbitration & Conciliation Act, 1996--34                               |
|         |                       |          | OMP (COMM)/5/2023  | RCC INFRAVENTURES LTD Vs KOTAK MAHINDRA BANK LTD                                          | PURNIMA JAIN(P),          | 05-01-2023        |                                                                                         | 07-07-2023           | 183               | DISMISSED                           |                             |                                                  | Arbitration & Conciliation Act, 1996--34                               |
|         |                       |          | OMP (COMM)/1/2023  | RCC INFRAVENTURES LTD Vs KOTAK MAHINDRA BANK LTD                                          | PURNIMA JAIN(P),          | 05-01-2023        |                                                                                         | 07-07-2023           | 183               | DISMISSED                           |                             |                                                  | Arbitration & Conciliation Act, 1996--34                               |
|         |                       |          | OMP (COMM)/4/2023  | RCC INFRAVENTURES LTD Vs KOTAK MAHINDRA BANK LTD                                          | PURNIMA JAIN(P),          | 05-01-2023        |                                                                                         | 07-07-2023           | 183               | DISMISSED                           |                             |                                                  | Arbitration & Conciliation Act, 1996--34                               |
|         |                       |          | OMP (COMM)/2/2023  | RCC INFRAVENTURES LTD Vs KOTAK MAHINDRA BANK LTD                                          | PURNIMA JAIN(P),          | 05-01-2023        |                                                                                         | 07-07-2023           | 183               | DISMISSED                           |                             |                                                  | Arbitration & Conciliation Act, 1996--34                               |
| 33      | SH. REETESH SINGH     |          | CS (COM)/545/2022  | Gayatri Devi Vs Arif Mohd Ahmed                                                           | Sh. Ombir Singh Mandaar   | 25-08-2021        |                                                                                         | 18-07-2023           | 691 days          | Dismissed on Merits                 |                             |                                                  | 74 Recovery of Money                                                   |

| Sr. No. | Court                                                 | District   | Case No.           | Petitioner Name<br>Respondent Name                                                    | VS Advocate               | Date Registration | Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No) | Date of Pre-Decision | Days for disposal | Nature Disposal (Contested / Settled) | Date of execution of decree | Number days for execution of decree from date | of Act Section        |
|---------|-------------------------------------------------------|------------|--------------------|---------------------------------------------------------------------------------------|---------------------------|-------------------|-----------------------------------------------------------------------------------------|----------------------|-------------------|---------------------------------------|-----------------------------|-----------------------------------------------|-----------------------|
|         |                                                       |            | CS (COM)/270/2019  | Caranation Trading P Ltd Vs Charlie Real Estate                                       | Ms. Nidhi Tomar           | 22-11-2019        |                                                                                         | 25-07-2023           | 1341 days         | Judgement passed                      |                             |                                               | 151 Recovery of Money |
| 34      | SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)        | NORTH-WEST | OMP(COMM)/14/2021  | NIDHI UPADHYAY MISHRA VS ASSOTECH REALTY PVT LTD                                      | PAWAS AGGARWAL            | 10.08.2021        |                                                                                         | 04.07.2023           | 693               | CONTESTED                             |                             |                                               | U/S 34                |
|         |                                                       |            | CS/COMM/334/2022   | PC JEWELLER LTD VS TATA AIG GENERAL INSURANCE COMPANY LTD                             | ROSHAN SANTHALIA          | 07.06.2018        |                                                                                         | 17.07.2023           | 1866              | CONTESTED                             |                             |                                               | U/S 6 (RECOVERY)      |
|         |                                                       |            | OMP(COMM)/49/2019  | SANGHAI AND SHAH TRAVELS AND TOURS LLP AND ORS VS TOYOTA FINANCIAL SERVICES INDIA LTD | PRATEEK SHARMA            | 17.12.2019        |                                                                                         | 20.07.2023           | 1311              | CONTESTED                             |                             |                                               | U/S 34                |
|         |                                                       |            | CS/COMM/321/2022   | M/S SWIFT SECURITAS (P) LTD VS K.N.S. HOSPITALITY PVT LTD                             | SUNIL GOYAL               | 11.05.2018        |                                                                                         | 20.07.2023           | 1897              | CONTESTED                             |                             |                                               | U/S 6 (RECOVERY)      |
|         |                                                       |            | OMP/COMM/20/2019   | EPICU AGRO PRODUCT P LTD VS SUNIL AGGARWAL AND ANR                                    | KANWAR H S                | 03.05.2019        |                                                                                         | 22.07.2023           | 1542              | CONTESTED                             |                             |                                               | U/S 34                |
|         |                                                       |            | CS/COMM/177/2020   | M/S. SOLOMAN ENGINEERS PVT LTD. VS M/S. SIKKA LOCOMOTIVE PVT LTD                      | DR. ANURAG KUMAR AGGARWAL | 16.10.2020        |                                                                                         | 27.07.2023           | 1015              | CONTESTED                             |                             |                                               | U/S 6 (RECOVERY)      |
|         |                                                       |            | OMP(COMM)/12/2021  | FOCUS IMAGING AND RESEARCH CENTRE PVT LTD VS RATTAN INDIA FINANCE PVT LTD             | Rahul Dubey               | 03.08.2021        |                                                                                         | 27.07.2023           | 724               | CONTESTED                             |                             |                                               | U/S 34                |
| 35      | SH.VINOD YADAV                                        |            | CS(Comm)/32/20     | Oswal Polychem Vs. Paras Products                                                     | Vijendra Kr.              | 22.01.2020        |                                                                                         | 22.07.23             | 1276              | Decreed                               |                             |                                               |                       |
|         |                                                       |            | CS(Comm)/836/22    | Reema Bali Vs. United India Insurance Co. Ltd.                                        | Gurpreet Singh            | 04.11.2022        |                                                                                         | 24.07.23             | 262               | Decreed                               |                             |                                               |                       |
| 36      | SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT) | North      | NIL                |                                                                                       |                           |                   |                                                                                         |                      |                   |                                       |                             |                                               |                       |
| 37      | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)         | SOUTH WEST | NIL                |                                                                                       |                           |                   |                                                                                         |                      |                   |                                       |                             |                                               |                       |
| 38      | MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02   |            | CS (COMM)/130/2021 | BANARAS MANUFACTURERS PVT LTD Vs MAX ELECTRONICS                                      | Sh. RAJESH KHAWARE        | 25-03-2021        | 10-07-2023                                                                              | NIL                  | DECREED           | RECOVERY OF MONEY                     | NIL                         | 837                                           | NIL                   |
|         |                                                       |            | CS (COMM)/221/2022 | STATE BANK OF INDIA VS NIKHIL PRATAP TYAGI                                            | Kumari Vandana            | 17-05-2022        | 04-07-2023                                                                              | NIL                  | DECREED           | RECOVERY OF MONEY                     | NIL                         | 413                                           | NIL                   |
|         |                                                       |            | CS (COMM)/257/2022 | CANARA BANK Vs M/S MANOJ TRANSPORT SERVICE                                            | Ms. Chitra Malhotra       | 24-05-2022        | 22-07-2023                                                                              | NIL                  | DECREED           | RECOVERY OF MONEY                     | NIL                         | 429                                           | NIL                   |



| Sr. No. | Court                                                | District | Case No.           | Petitioner Name Respondent Name                                                              | VS Advocate        | Date Registration | Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No) | Date Disposal | Days for Disposal (Contested Settled) | Nature of decree  | Date of execution | Number days for execution of decree from date | Act Section of |
|---------|------------------------------------------------------|----------|--------------------|----------------------------------------------------------------------------------------------|--------------------|-------------------|------------------------------------------------------------------------------------------------------|---------------|---------------------------------------|-------------------|-------------------|-----------------------------------------------|----------------|
|         |                                                      |          | CS (COMM)/271/2022 | CANARA BANK Vs M/S P INFRATECH                                                               | Sh. Sumit Virmani  | 30-05-2022        | 22-07-2023                                                                                           | NIL           | DECREED                               | RECOVERY OF MONEY | NIL               | 418                                           | NIL            |
|         |                                                      |          | CS (COMM)/288/2022 | DEEPANSHU CHOPRA Vs BHARAT TALWAR                                                            | Sh Pawan Gupta     | 02-06-2022        | 06-07-2023                                                                                           | NIL           | DECREED                               | RECOVERY OF MONEY | NIL               | 399                                           | NIL            |
|         |                                                      |          | CS (COMM)/323/2022 | M/S SHADOWFAX TECHNOLOGIES PVT LTD Vs M/S SANGEETA SUPPLY CHAIN SOLUTIONS PVT. LTD. AND ORS. | Sh. Anubhav Almadi | 01-07-2022        | 12-07-2023                                                                                           | NIL           | DECREED                               | RECOVERY OF MONEY | NIL               | 376                                           | NIL            |
|         |                                                      |          | CS (COMM)/327/2022 | CANARA BANK Vs SHAGUN SALES INC AND ANR.                                                     | Sh. Sandeep Tyagi  | 02-07-2022        | 04-07-2023                                                                                           | NIL           | DECREED                               | RECOVERY OF MONEY | NIL               | 367                                           | NIL            |
|         |                                                      |          | CS (COMM)/402/2022 | JITENDER VIRMANI Vs NYSAA RETAIL PVT LTD                                                     | Sh. Vishal Garg    | 16-08-2022        | 14-07-2023                                                                                           | NIL           | DECREED                               | RECOVERY OF MONEY | NIL               | 332                                           | NIL            |
| 39      | SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03 |          | NIL                |                                                                                              |                    |                   |                                                                                                      |               |                                       |                   |                   |                                               |                |